

**THE PREVENTION OF ILLICIT TRAFFIC IN NARCOTIC DRUGS  
AND PSYCHOTROPIC SUBSTANCES (AMENDMENT) ACT, 1996**

No. 16 of 1996

[31st July, 1996.]

**An Act further to amend the Prevention of Illicit Traffic in Narcotic Drugs  
and Psychotropic Substances Act, 1988.**

BE it enacted by Parliament in the Forty-seventh Year of the Republic of India as follows:—

1. This Act may be called the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Act, 1996.

Short title.

2. In the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act, 1988, in section 10, in sub-section (1), for the figures, letters and words "31st day of July, 1996", the figures, letters and words "31st day of July, 1999" shall be substituted.

Amendment of section 10 of Act 46 of 1988.